[To be published in the Gazette of India Extraordinary Part-I, Section -I] Government of India Ministry of Commerce & Industry Department of Commerce Udyog Bhawan, New Delhi

Public Notice No. 34/2015-2020 Dated the 10th November, 2021

In exercise of powers conferred under the paragraph 2.04 of the Foreign Trade Policy 2015-20, the Director General of Foreign Trade hereby includes the following agency in Appendix 2G of Appendices and Aayat Niryat Forms of Foreign Trade Policy 2015-20 in terms of Para 2.55 (d) of HBP 2015-20 with immediate effect:

S.No. 1	M/s Hamilton Steel Logistics Inc	Area of Operation	Valid Upto
Address of Head Office	Unit-101, 2-42 Keefer Ct, Hamilton, ON, L8E 4V4, Canada	Canada	9 th August 2024
	Email: info@hslogistics.ca		

- 2. The above agency is recognized for Pre-Shipment Inspection Certificates as per provision of Para 2.55(e) of HBP, 2015-20 from the date of issue of this Public Notice. Details of approved spectrometers and survey meters for issuance of PSIC by this agency are annexed.
- 3. The validity of PSIA may be curtailed at any time by this Directorate, subject to further orders in this regard.
- 4. The notified PSIA must ensure to update their membership certificate of MRAI/ISRI/IFIA and their office address and contact details within 30 days.

Effects of this public notice: Additional Agency, i.e., M/s Hamilton Steel Logistics Inc is notified as PSIA.

Director General of Foreign Trade

Email: dgft@nic.in

(Issued from File No. 01/53/8/AM22/PSIA-1/ImportCell)

